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12.06½ hrs.

Title: Statement regarding status of implementation of the recommendations contained in the 6<sup>th</sup> Report of the Standing Committee on Urban Development on Demands for Grants (2009-10), pertaining to the Ministry of Urban Development.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): On behalf of Shri S. Jaipal Readdy, I beg to lay a Statement in pursuance of the Direction 73-A of hon. Speaker, Lok Sabha which reads as under:-

"The Minister concerned shall make once in six months a Statement in the House regarding the status of implementation of recommendations contained in the Reports of Departmentally Related Parliamentary Standing Committee of Lok Sabha with regard to his Ministry. "

I would like to inform for the benefit of the hon. Members of the House that the 6<sup>th</sup> Report of the Standing Committee of the 15<sup>th</sup> Lok Sabha on Urban Development was laid in Lok Sabha on 21<sup>st</sup> April, 2010. This Report contains ten recommendations. The latest status of action taken by the Government has been indicated against each recommendation in the enclosed Statement. Action Taken Notes on these recommendations as prevailing in July, 2010 were sent to the Standing Committee on Urban Development on 20.07.2010.

Madam Speaker, I would like to inform the hon. Members that further follow-up action wherever necessary will be taken in respect of these recommendations.

The Annexure to this Statement is placed on the Table of the House.

...(Interruptions)

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